

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-02-2024 AT 10:30 AM**

IA(IBC) 308/2024 in CP(IB) No.299/7/HDB/2018
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Punjab National Bank
(erstwhile Oriental Bank of Commerce) **...Financial Creditor**

VS

NCS Sugars Ltd **...Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 308/2024:

Mr. Y. Suryanarayana, Ld. Counsel for the RP present. Heard in part. At request of the Ld. Counsel for the RP, for continuation of hearing, list the matter on 13.02.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)